

**Email messages received with regard to 'Consultation Paper on Regulatory Mechanism for Over-The-Top (OTT) Communication Services, and Selective Banning of OTT Services' dated 07.07.2023 –**

In regard to the consultation paper, email messages have been received from about 1,300 individual stakeholders, who have requested not to publish their e-mail IDs or any other personal information. The contents of such email messages are almost similar. In view of the fact that there is quite a large number of email messages and also that the contents of such email messages are almost similar, no useful purpose would be served by publishing all such email messages. Therefore, it has been decided to publish only a sample copy of such email messages. [A sample email message is available at the link.](#)